

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : Salaries and allowances are determined in the Public Enterprises on an industry-cum-region basis through a process of collective bargaining. Government aim at achieving the maximum possible rationality in compensation policies in Public Enterprises. Certain guidelines have been issued to them to achieve this purpose. Also the Public Enterprises have been asked to obtain prior concurrence of the Government to any general revision of wages and allowances. This gives the Government an opportunity to remove unreasonable disparities in the wage structure as between different enterprises in the same industry or region.

**Panel on credit requirement for exports**

1232. SHRI SHYAMLAL GUPTA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government had set up a panel for assessing the credit requirements and the effect of the squeeze on exports;

(b) if so, the recommendations made by the panel; and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH) : (a) Yes, Sir.

(b) The Working Group has emphasised the need for (i) adequate provision of export finance, (ii) reducing the cost of export credit, (iii) increasing the period for grant of packing credit advances for exports of capital goods and engineering goods at concessional rate of interest, (iv) increasing the period for grant of post-shipment credit at concessional rate of interest, and (v) providing refinancing facilities by the RBI and IDBI to the banks against export advances.

(c) Recommendations are under consideration.

Cut in export of iron ore.

1233. SHRI SHYAMLAL GUPTA : Will the Minister of COMMERCE be pleased to state :

(a) whether the MMTC have decided to curtail the export of iron ore during the current year; if so, the reasons therefor and the amount of foreign exchange earning likely to be lost as a result thereof; and

(b) what were the targets laid down originally for the export of iron ore ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH) : (a) & (b) A target of Rs. 110 crores for the export of iron ore by MMTC during 1974-75 was fixed. Though the export operations were adversely affected by difficulties in rail movement during the first half of the year, yet, it is expected that the above mentioned target will be achieved.

**Ban on New Recruitments in Nationalised Banks**

1234. SHRI SHYAMLAL GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have imposed ban on new recruitment in all the Nationalised banks; and

(b) if so, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) & (b) Government have not imposed any ban as such on new recruitment in nationalised banks. However, Government of India have been bringing the instructions issued by them from time to time, regarding economy measures to be adopted by the Government departments, to the notice of the public sector banks with a request to consider adoption of similar measures in their organisations.

**हरियाणा राज्य में अल्प बचत योजना**

1235. श्री जगदीश प्रसाद माथुर : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान प्रतिवर्ष मार्च के महीने में हरियाणा राज्य में अल्प बचत योजना के अन्तर्गत कितनी-कितनी राशि जमा कराई गई और उनमें से कितनी-कितनी धनराशि कुछ दिनों पश्चात् उम्मी अवधि में अप्रैल के मासों में निकाल ली गई; और